

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: HOOGHLY

Order No.: 110

Dated: 29.08.2020

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| <p>In pursuance of Order No. 224 dated: 28.08.2020 of Ld. District & Sessions Judge, Hooghly the following name of the In-Charge of the concerned Court as decided by Ld. C.J.M. Hooghly along with the Roster Duty of NGR, MVR, AFFIDAVIT and REMAND FILE along with PUT-UP PETITIONS U/s - 156(3) Cr.P.C will be filed before the Court of Ld. C.J.M. Hooghly in working days rotationally in respect of Police Station under jurisdiction for the Court of Ld. C.J.M. Hooghly from 01.09.2020 (Tuesday) to 15.09.2020 (Tuesday) are mentioned below;</p> |
| <p>07.09.2020 (Monday) and 11.09.2020 (Friday) are declared as LOCKDOWN by the competent authority and Remand File will be held on those days; If further lockdown is declared by the competent authority then Police Station wise Put-Up fixed on that day will be taken on the very next working day and Remand File will be held for that day;</p> |
| <p>15 (fifteen) number of affidavits will be sworn on each working day;</p> |
| <p>CR cases will be filed including N.I Act in working days;</p> |
| <p>Cases U/s 125 and 128 Cr.P.C. and PWDV Act will be filed in working days;</p> |
| <p>In all category of cases SR/Appearance, Charge/Plea, Commitment, Record Transfer, and SA will be taken according to the Court Diary/Cause List;</p> |
| <p>Interim Hearing in respect of petitions U/s. 125 Cr.P.C. and PWDV Act will be heard in working days if both parties are present according to Court Diary/Cause List;</p> |
| <p>Argument will be heard and Judgment will be delivered in presence of both parties;</p> |

ROSTER DUTY FOR JUDICIAL OFFICERS OF HOOGHLY SADAR ON AND FROM 01.09.2020 (TUESDAY) TO 15.09.2020 (TUESDAY)

| Date | Name of the Court / Duty of the Magistrate | Name of the Court for NGR / MVR | Name of the Court for Affidavit | Name of the Police Station scheduled for Put-up Petition |
|-------------------------|--|---|---|--|
| 01.09.2020 Tuesday | SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY + SRI SAURAV ADAK JUDICIAL MAGISTRATE 5TH COURT, HOOGHLY (S) (Also in-charge of J.M. Addl. Court, Hooghly Sadar) + SRI ANEEK BANERJEE JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S) (Also in-charge of J.M. 3 rd & 4 th Court, Hooghly Sadar) | Judicial Magistrate 5 th Court Hooghly Sadar | Judicial Magistrate 2 nd Court Hooghly Sadar | Chinsurah P.S. / Chinsurah Women P.S. |
| 02.09.2020 Wednesday | SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) (Also in-charge of C.J.M. Hooghly) + MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of J.M. 4 th Court, Hooghly Sadar) + SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) (Also in-charge of J.M. 5 th , Hooghly Sadar) | Judicial Magistrate 2 nd Court Hooghly Sadar | Judicial Magistrate 3 rd Court Hooghly Sadar | Dhaniakhali Police Station / Bandel G.R.P.S. |
| 03.09.2020 Thursday | SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in-charge of J.M. Addl. Court, Hooghly Sadar) + SRI SAURAV ADAK JUDICIAL MAGISTRATE 5TH COURT, HOOGHLY (S) (Also in-charge of J.M. 2 nd Court, Hooghly Sadar) + MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of J.M. 4 th Court, Hooghly Sadar) | Judicial Magistrate 3 rd Court Hooghly Sadar | Judicial Magistrate 5 th Court Hooghly Sadar | Mogra P.S. |

| Date | Name of the Court / Duty of the Magistrate | Name of the Court for NGR / MVR | Name of the Court for Affidavit | Name of the Police Station scheduled for Put-up Petition |
|-------------------------|--|---|---|--|
| 04.09.2020 Friday | SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) + SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) (Also in-charge of C.J.M., Hooghly) + SRI SAURAV ADAK JUDICIAL MAGISTRATE 5TH COURT, HOOGHLY (S) (Also in-charge of J.M. 3 rd & 4 th Court, Hooghly Sadar) | Judicial Magistrate Addl. Court Hooghly Sadar | Judicial Magistrate 5 th Court Hooghly Sadar | Polba P.S. / Dadpur P.S. |
| 05.09.2020 Saturday | SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in-charge of J.M. 2 nd Court, Hooghly Sadar) + SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) (Also in-charge of J.M. 5 th Court, Hooghly Sadar) + MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of J.M. 4 th Court, Hooghly Sadar) | Judicial Magistrate 3 rd Court Hooghly Sadar | Judicial Magistrate Addl. Court Hooghly Sadar | Balagarh P.S. |
| 06.09.2020 Sunday | Holiday - Remand File will be held by SRI BIPLAB SHEE, JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) | | | NIL |
| 07.09.2020 Monday | Declared as Lockdown - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) | | | NIL |
| 08.09.2020 Tuesday | SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY + SRI BIPLAB SHEE JUDICIAL MAGISTRATE, ADDL. COURT, HOOGHLY (S) (Also in-charge of J.M. 2 nd Court, Hooghly Sadar) + SRI SAURAV ADAK JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S) (Also in-charge of J.M. 3 rd & 4 th Court, Hooghly Sadar) | Judicial Magistrate 5 th Court Hooghly Sadar | Judicial Magistrate Addl. Court Hooghly Sadar | Pandua P.S. |
| 09.09.2020 Wednesday | SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) (Also in-charge of C.J.M. Hooghly) + SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) (Also in-charge of J.M. 5 th Court, Hooghly Sadar) + MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of J.M. 4 th Court, Hooghly Sadar) | Judicial Magistrate 2 nd Court Hooghly Sadar | Judicial Magistrate 3 rd Court Hooghly Sadar | Gurap P.S. |

| Date | Name of the Court / Duty of the Magistrate | Name of the Court for NGR / MVR | Name of the Court for Affidavit | Name of the Police Station scheduled for Put-up Petition |
|---|---|---|---|--|
| 10.09.2020 Thursday | SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY + SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) (Also in-charge of J.M. Addl. Court, Hooghly Sadar) + SRI SAURAV ADAK JUDICIAL MAGISTRATE 5TH COURT, HOOGHLY (S) (Also in-charge of J.M. 3 rd & 4 th Court, Hooghly Sadar) | Judicial Magistrate 5 th Court Hooghly Sadar | Judicial Magistrate 2 nd Court Hooghly Sadar | Chinsurah P.S. / Chinsurah Women P.S. |
| 11.09.2020 Friday | Declared as Lockdown - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) | | | NIL |
| 12.09.2020 2 nd Saturday | Holiday - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) | | | NIL |
| 13.09.2020 Sunday | Holiday - Remand File will be held by SRI BIPLAB SHEE, JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) | | | NIL |
| 14.09.2020 Monday | SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY + SRI SAURAV ADAK JUDICIAL MAGISTRATE 5TH COURT, HOOGHLY (S) (Also in-charge of J.M. Addl. Court, Hooghly Sadar) + MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of J.M. 2 nd & 4 th Court, Hooghly Sadar) | Judicial Magistrate 3 rd Court Hooghly Sadar | Judicial Magistrate 5 th Court Hooghly Sadar | Dhaniakhali P.S. / Bandel G.R.P.S. |
| 15.09.2020 Tuesday | SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) + MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of C.J.M. Hooghly & J.M. 4 th Court, Hooghly Sadar) + SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) (Also in-charge of J.M. 5 th Court, Hooghly Sadar) | Judicial Magistrate Addl. Court Hooghly Sadar | Judicial Magistrate 2 nd Court Hooghly Sadar | Mogra P.S. |

- A copy of this order be also forwarded to Id. District & Sessions Judge, Hooghly for kind information and approval.
- Nazir, Nezarath Dept. of Id. District Judge, Hooghly is requested to make necessary arrangement for opening the Court Room (s), Chamber (s) & Office (s) during this period. He is also requested to make necessary arrangement to sanitize the Court Room (s) & Chamber (s) and Office (s) as and when required during this period.
- Nazir, Nezarath Dept. of Id. District Judge, Hooghly is also requested to kindly make necessary arrangement for vehicles for to and fro journey for the above mentioned Judicial Officers under this establishment, as and when required during this period.
- Inform all concerned accordingly.

Sd/- B. Dasgupta
Chief Judicial Magistrate, Hooghly

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: HOOGHLY

Memo No.: 553/I/ROSTER/OFFICERS/13

Date: 29.08.2020

Copy forwarded for information to:

1. Ld. District Judge, Hooghly;
2. Ld. C.J.M. Court, Hooghly;
3. Ld. Judicial Magistrate, 2nd / 3rd / 4th / 5th / Addl. Court, Hooghly Sadar;
4. Nazir, Nezarath Dept. of Hooghly Sadar;
5. The all Ld. A.P.P of Hooghly Sadar;
6. The Court Inspector, Hooghly Sadar;
7. The Ld. Secretary, Hooghly Bar Association, Chinsurah, Hooghly;
8. The Ld. Secretary, Hooghly District Bar Association, Chinsurah, Hooghly;
9. Order Book / Office Copy / Notice Board in C.J.M. Office, Hooghly;

Sd/- B. Dasgupta
Chief Judicial Magistrate, Hooghly